

Government of Jammu and Kashmir
Home Department
Civil Secretariat, Jammu

NOTIFICATION
Jammu, the 14th September, 2020

S.O. 293 -In exercise of the powers conferred by clause (s) of section 2 of the Code of Criminal Procedure, 1973, the Government hereby declares "Pakal" (Dam site, Pakaldul Hydro Electric Project) & "Dul" (Power House site, Pakaldul Hydro Electric Project) in District Kishtwar, Jammu, as police posts, in respect of the areas mentioned in the Annexure to this notification.

These police posts shall be made operational through adjustment from the available staff, taking into account winding up of various police units recently.

The Chenab Valley Power Project (Pvt) Limited (CVPPPL) shall bear the expenses on account of salaries and allowances of the police personnel, apart from providing necessary facilities/accommodation to the police posts for office and residential purpose to establish these police posts.

By order of Lieutenant Governor.

Sd/-

(Shaleen Kabra) IAS

Principal Secretary to the Government
Home Department

Dated: 14.09.2020

No: Home/PB-III/94/2018

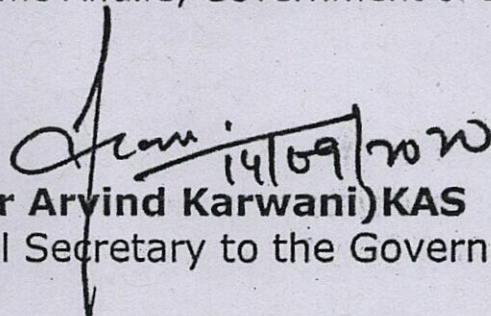
Copy to:-

1. Financial Commissioner, Finance Department.
2. Financial Commissioner, Revenue, J&K.
3. Director General of Police, J&K.
4. Principal Secretary to Government, Revenue Department.
5. Principal Secretary to Government, Power Development Department
6. Principal Secretary to Hon'ble Lieutenant Governor.
7. Commissioner/Secretary to Government, General Administration Department.
8. Divisional Commissioner, Jammu.
9. Managing Director JKSPDC.
10. Inspector General of Police, Jammu.
11. Secretary to Government, Department of Law, Justice and Parliamentary Affairs (w.s.7.c).
12. Director Information, J&K, Srinagar.
13. Deputy Commissioner, Kishtwar.

14. Senior Superintendent Police, Kishtwar.
15. Managing Director, Chenab Valley Power Project Pvt. Ltd.
16. Director, Archives, Archaeology and Museums, J&K, Jammu.
17. General Manager, Government Press, Jammu/Srinagar for publication in the Gazette Notification.
18. Private Secretary to all the Advisors to the Hon'ble Lieutenant Governor.
19. Private Secretary to Chief Secretary, J&K.
20. Private Secretary to Principal Secretary to the Government, Home Department.
21. Incharge Website, Home Department.
22. Government order file/Stock file.

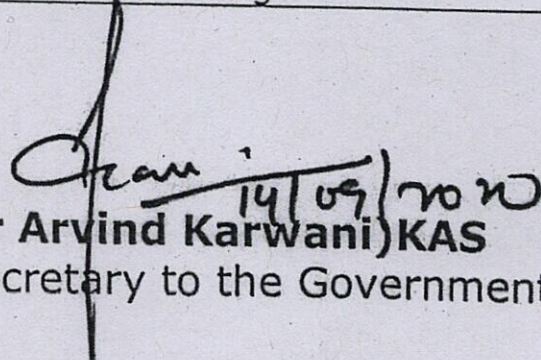
Copy also to the:-

1. Joint Secretary (J&K) Ministry of Home Affairs, Government of India.


(Dr Arvind Karwani) KAS
Additional Secretary to the Government

Annexure to S.O. 293 dated 14 .09.2020

S.No	Name of the Police Post	Under the jurisdiction of Police Station	Area(s) of Jurisdiction of police post name of villages
1	Pakal	Dachhan	Dangduru, Lidri, Suwerbati, Kripakhnoo, Dhanrashi, Tender & Tunder.
2	Dul	Kishtwar	Maral Dool, Nagol Dool, Gujjar Basti Bunjwar, Dassa Dool, Lone Pora Dool, Malik Pora Dool, Tik Pora Dool, Mal Pora Dool, Harijan Basti Dool, Kral Pora Dool, Sheikh Pora Dool, Khan Pora Dool, Mingan Pora Dool, Butt Pora Dool, Dumna Dool, Hukhiee Dool, Ahnger Pora Dool, Dobhi Pora Dool, Durblan Dool, Prauled Dool, Tapal Pora Dool, Draba Dool, Nutas Dool, Kwar Dool, Nagara Dool, Nasos Dool, Tangi Kwar, Arzi Kwar, Chandri Kwar, Uppar Kwar, Chergi Dhaban, Harijan Basti Chergi, Chehwara Chergi, Guwas Chergi, Dandhana Chergi, Gam Bhata Chergi, Dewali Chergi, Bronth Chergi, Demhal Chergi, Sat Karnadan, Padri Chergi and Shar Chergi.


(Dr Arvind Karwani)KAS

Additional Secretary to the Government